

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M.S. MINING AND CONSULTANCY PVT LTD

1	Name Of Corporate Debtor	M.S. Mining And Consultancy Pvt Ltd
2	Date Of Incorporation Of Corporate Debtor	23/08/2010
3	Authority Under Which Corporate Debtor Is Incorporated/ Registered	ROC-MUMBAI
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U13100MH2010PTC263990
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Registered Office: Plot No.14, Missal Layout, Nagbhumi Society, Indora - Nagpur, Maharashtra - 440014
6	Date Of Closure Of Insolvency Resolution Process	30/06/2023
7	Liquidation Commencement Date Of Corporate Debtor	Liquidation order passed on 01/10/2024 (Copy of order received by Liquidator on 03/10/2024)
8	Name And Registration Number Of The Insolvency Professional Acting As Liquidator	Srigini Rajat Naidu Regn. No:IBBI/IPA-003/IP-N000137/2017-2018/11513
9	Address And E-Mail Of The Liquidator, As Registered With The Board	Address: Block No. 11,12, 1st Floor, Mount Annex, Opp. Oriental Insurance Co., Mount Road Ext. Sadar, Nagpur, 440 001, Email id: rajat_naidu@yahoo.com Mo.No. 9422507009
10	Address and e-mail to be used for correspondence with the liquidator	Address: 1502, Ved Solitaire, Cement Road, Dharampeth Extension, Shivaji Nagar, Nagpur, 440010 Email id: msmining.cirp@gmail.com Mo.No. 9422507009
11	Last Date For Submission Of Claims	02/11/2024

Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the M.S. Mining And Consultancy Pvt Ltd on 01/10/2024.

The stakeholders of M.S. Mining And Consultancy Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 02/11/2024, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 07/10/2024

Srigini Rajat Naidu

Place: Nagpur

IBBI Regn. No: IBBI/IPA-003/IP-N000137/2017-2018/11513

Liquidator M.S. Mining And Consultancy Pvt Ltd